

(c) if so, the findings of the Committee and action taken by Government thereon ;

(d) whether Badarpur Karamchhari Samyukta Morcha has also submitted a memorandum to the aforesaid Committee in this regard ; and

(e) if so, the action taken thereon ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) (a) and (b). Yes, Sir.

(c) The Committee has submitted its report which is under examination of the Government.

(d) and (e). Yes Sir, and the memorandum was considered by the Committee.

'History of Freedom Movement' in School Curriculum

1415. MOHANLAL PATEL :

KUMARI MAMATA
BANERJEE :

Will the Minister of EDUCATION be pleased to state :

(a) whether the History of Indian Freedom Movement is proposed to be a compulsory subject for all school students ;

(b) if so, the outline of syllabus to be included at different levels i.e. primary, middle and high school ;

(c) whether the Committee has been constituted to prepare policy guidelines in this regard ; and

(d) if so, the details thereof ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) to (d). The Government of India have set up a Working Group of Experts to prepare policy guidelines to provide graded introduction to all school students of the History of Indian Freedom Movement. The Working Group has also been assigned the task of suggesting operational guidelines in this regard as well as model, graded syllabus for the study of the Freedom Movement. The

Working Group has started functioning.

National Road Safety Council

1416. SHRI NARSINGHRAO SURYAWANSHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state reasons for not setting up of a National Road Council so far ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : The Road Safety Committee in its report submitted in 1983 had inter-alia recommended the establishment of a National Road Safety Council to formulate and monitor the implementation of road safety measures. This recommendation was considered in the Government and it was felt that it was not necessary to set up such a Council but that the State Government /UT Administrations should set up Road Safety Cells at State levels to formulate, implement and monitor safety measures. The State Governments were requested to do so.

[*Translation*]

Faizabad Bye-Pass Scheme in Uttar Pradesh

1417. SHRI NIRMAL KHATRI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the Faizabad bye-pass scheme in Uttar Pradesh has been pending for many years ;

(b) if so, reasons therefor; and

(c) the time by which construction work of this scheme will start ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) and (b). Yes, Sir. The alignment of Faizabad bypass on National Highway 28 in Uttar Pradesh was approved in 1971 and since then land has been acquired. However, due to insufficient allocation of funds as against overall requirements for removal of existing deficiencies on National Highways in